

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Hindustan Paper Corporation Limited Date of Commencement of Liquidation: 02-05-2019; List of Stakeholders as on Date: 21-07-2020; Name of IP: Mr. Kuldeep Verma; Process Number: 1; Last 5 digit of registration number: 10038

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	5147413701	2	5098054887	0	49358814	0	Annexure 3
4	Unsecured financial creditors	4	5878468195	4	5794894042	0	83574153	0	Annexure 4
5	Operational creditors (Workmen)	1421	4734700250	1421	1754659150	0	2980041100	0	Annexure 5
6	Operational creditors (Employees)	578	2443474578	578	931815282	0	1511659296	0	Annexure 6
7	Operational creditors (Government Dues)	7	1419033464	6	1407310779	0	11722685	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	647	9398853168	647	5702693250	0	3696159918	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	38	7891620855	38	2889041030	0	5002579825	0	Annexure 9
Total		2697	36913564211	2696	23578468420	0	13335095791	0	